

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4592  
ANSWERED ON:25.04.2000  
FORENSIC SCIENCE LABORATORIES  
SAHIB SINGH VERMA

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the number of Forensic Science Laboratories in NCR and in the Capital;
- (b) whether there is any proposal to open more such Laboratories in NCR and NCTD;
- (c) whether these Laboratories have adequate testing facilities;
- (d) if so, the details in this regard; and
- (e) if not, the reasons thereof ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI I.D.SWAMI)

(a) According to available information there are two forensic science laboratories (FSLs) in the area out of which one is functioning under the Central Bureau of Investigation and the other under the Government of National Capital Territory of Delhi. Both these laboratories are located in the National Capital Territory of Delhi.

(b) There is a proposal to expand the Central Forensic Science Laboratory (CFSL), CBI to meet the testing requirements of White Collar crimes, such as Cyber Crime, DNA finger printing, etc. Another proposal for augmentation of the CFSL (CBI) to meet the requirements of anti-corruption cases, as required by the Central Vigilance Commission, is also being worked out.

The Government of NCT of Delhi is not considering any proposal to open any new forensic science laboratory.

(c)to(e) The CFSL (CBI) is presently equipped with testing facilities of crime exhibits. It has 9 divisions, namely, Physics, Chemistry, Biology, Serology, Fingerprint, Documents, Photo & Scientific Aids, Lie-Detection and Ballistics . Efforts are being made to develop infrastructure to handle the frontier areas of forensic science such as physical clue examination required in dealing with Cyber Crime investigation, DNA testing facilities and Speaker's identification using Voice Spectrograph. Efforts are also being made to modernise the existing laboratory facilities for quicker and speedier analysis in the fields using Computer techniques/software in questioned documents examination, firearm and explosives examination, Fingerprints, Lie-Detection and areas relating to forensic engineering.

The Government of NCT of Delhi has informed that its laboratory is under process of progressive development and facilities for examination of crime exhibits, such as, Forensic Documents, Forensic Biology/Serology, are available along with limited facilities for Forensic Chemistry, Forensic Ballistics and Forensic Physics. The Government of NCT of Delhi has sanctioned a new building for the laboratory in Rohini.